

DIVISION BENCH
COURT - I

O-210

**NATIONAL COMPANY LAW TRIBUNAL
KOLKATA BENCH
KOLKATA**

C.P. (IB)/557(KB)2017
IA(I.B.C)/723(KB)2022

**CORAM: 1. HON'BLE MEMBER(J), SHRI ROHIT KAPOOR.
2. HON'BLE MEMBER(T), SHRI BALRAJ JOSHI**

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING ON 02ND MARCH, 2023, 10:30 A.M

IN THE MATTER OF	GOUTAM KUMAR ROY VS DOOTERIAH & KALEJ VALLEY TEA ESTATES PVT LTD
UNDER SECTION	IBC UNDER SEC 9

Appearances (via video conferencing/physical)

Mr. Rahul Auddy, Adv. : For UCO Bank
Mr. Aditya Gooptu, Adv.

Mr. Joy Saha, Sr. Adv. : For Respondent No. 1
Mr. A.K. Awasthi, Adv.

ORDER

1. Ld. Counsel for UCO Bank present. Ld. Sr. Counsel/Counsel for respondent No.1 present.
2. IA(I.B.C)/723(KB)2022
 - i. Rejoinder in terms of order dated 3rd February, 2023 has been filed.
 - ii. A copy of which be furnished to Ld. Counsel appearing for respondent No. 1.
 - iii. Post this matter for consideration on **10/04/2023**.

Balraj Joshi
Member (Technical)

Rohit Kapoor
Member (Judicial)